

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK**

O. A. No.419 OF 2011
Cuttack this the 12th day of February, 2013

CORAM
HON'BLE MR. A.K. PATNAIK, MEMBER (JUDL.)
HON'BLE MR. R.C. MISRA, MEMBER (ADMN.)

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Niranjan Panda,
aged about 34 years,
S/o. Late Nityananda Panda,
Vill-Palimi, P.S-Aul,
Dist-Kendrapara.

...Applicant
(Advocate(s) : M/s. N.K.Das, M.K.Moharana, S.C. Mekap)

VERSUS

Union of India Represented through

1. Director General Posts,
Dak Bhawan,
Sansad Marg,
New Delhi-1
2. Chief Post Master General,
Odisha Circle,
Bhubaneswar,
Dist-Khurda.
3. The Superintendent of Post Offices,
Cuttack North Division,
Cantonment Road,
Cuttack-753001.

... Respondents

(Advocate : Mr. L. Jena,)

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ORDER (Oral)

MR.A.K.PATNAIK, MEMBER(J):

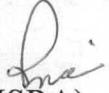
Heard Mr. S.C.Mekap, Ld. Counsel for the applicant and perused the affidavit filed on 15.11.2012 by the applicant himself. Mr. Mekap is unaware of the copies served on the Union of India. However, Mr. L.Jena, Ld. ACGSC is present, on whom Mr. Mekap serves a copy of this O.A.

2. This O.A. has been filed by the applicant challenging the action of Respondent No.3 in rejecting the case of the applicant for compassionate appointment as under Annexure-5. Perusal of the said Annexure-5 issued on 27.12.2010 reveals that it is not a reasoned order and the reasons for rejection has ^{re} not been justified that too for the first time it is rejected. Accordingly, at the stage of admission, we reject and quash Annexure-5 and remand the matter to Supdt. of Post Offices, Cuttack North Division (Respondent No.3) to reconsider the case of the applicant and communicate the result thereof to the applicant by a reasoned and speaking order within a period of two months from the date of receipt of a copy of this order.

3. With the aforesaid observation and direction, the O.A. stands disposed of.

Q. Shree.

4. Send copy of this order along with paper book to Respondent No.3 for which Mr. Mekap, Ld. Counsel for the applicant, undertakes to deposit the postal requisite by 15.02.2013.


(R.C. MISRA)
MEMBER(A)


(A.K. PATNAIK)
MEMBER(J)

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